

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)- 525 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Noble Co-operative Bank Ltd Vs. Shivkala
Developers**

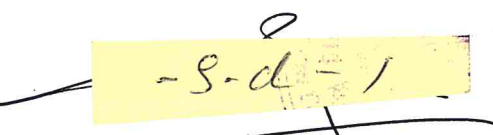
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

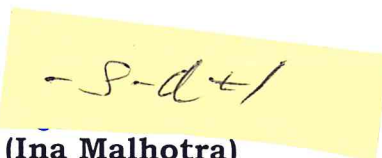
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Counsel for the Petitioner.

ORDER

Service is stated to have been made by the Petitioner but it has not been done through the process of the Bench. Let steps be taken by the Bench Officer returnable on 18th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)